

**Barbed wire fence along Bangladesh
Border in Assam**

1883. SHRI ABDUL HAMID : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the proposal regarding erection of barbed wire fencing along the Indo-Bangladesh Border in Assam has been finalised;

(b) if so, at what distance the Border road would be constructed from the international border;

(c) the arrangements made for alternative settlement of the persons to be affected by construction of fencing as well as road; and

(d) whether any financial provision has been made in the current financial year for the same ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) Instructions have already been issued for undertaking survey work for construction of border roads in Assam sector of Indo-Bangladesh border.

(b) The border roads would be constructed more than 150 yards from the demarcated border.

(c) Suitable provision will be made while undertaking survey for providing adequate number of crossing places for the bullock carts in order to provide access to the fields lying between road and the border.

(d) The Government of India have provided a budget of Rs. 2.5 crores for construction of border roads and Rs. 2.5 crores for construction of wire fence during the financial year 1986-87.

**Changes in the All India Sikh Gurudwara
draft legislation**

1884. SHRI BHATTAM SRIRAMAMURTY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to bring far-reaching changes in the All India Sikh Gurudwara Draft Legislation;

(b) if so, when;

(c) whether constitution of a Central Board having jurisdiction over all the historical Gurudwaras in India is contemplated;

(d) whether in terms of the Punjab accord, the Centre sought the views of the different State Governments including Punjab and other organisations on the proposed legislation; and

(e) whether the proposed legislation prohibits sikh gurudwaras from sheltering the violent and armed extremists ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) to (e). In pursuance of Item No. 5 of the Memorandum of Settlement on Punjab, the Chief Ministers of all States/Union Territories have been requested to convey their views in regard to the legislation referred in the question. As the proposed legislation has not yet been finalised, it would not be possible at this stage to indicate as to what specific provisions would form part of the proposed legislation.

**Development of Solar Dryer for Bidi
making by Forest Research Institute**

1885 SHRI MANIK REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether Forest Research Institute has developed a solar dryer for bidi-making for Orissa;

(b) whether this Dryer can also be used in other tobacco growing areas such as Gujarat and Andhra Pradesh; and if so, whether proto-types will be set up in all States where bidi/cigarette making is handled; and

(c) whether Forest Research Institute has other dryers in mind to handle various forest products including fruits, fodder etc. ?